

and bilateral fora, in an effort to build a consensus on this issue. at the 47th UNGA, India and others tabled a Resolution in "Question of Equable Representation and increase in the membership of the Security Council" which was adopted by consensus. The Resolution requests the Secretary General to invite member States to submit, not later than 30 June, 1993, written comments on a possible review of the membership of the security council. The Resolution further requests the secretary General to submit to the General Assembly at its forty-eight session, for its consideration, a report containing comments made by member States on the subject.

(b) As the question of expansion of Security Council is yet to be finalized, canvassing support for candidature of individual countries will be pre-mature at this stage.

(c) Does not arise.

Imphal Airport

2732. SHRI YAIMA SINGH YUMNAM: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to provide various facilities at Imphal airport during the Eighth Plan period;

(b) if so, the details thereof;

(c) whether the Government propose to restore flight from Delhi to Imphal via Guwahati; and

(d) if not, the reasons thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b). The facilities planned by National Airports Authority during the VIIIth Five Year Plan at Imphal airport are as follows.

(1) Extension & modification of Terminal Building and provision of car park.

(2) provision of Micro Earth Satellite Terminal and Multi Channel Voice Recorder.

(3) Provision of night landing facilities.

(4) Upgradation of Ground and Safety Services.

(5) Provision of Variable Small Aperture Terminal for data communication.

(c) and (d). There are no immediate plans to restore flight from Delhi to Imphal via Guwahati. Consequent upon withdrawal of strike by the pilots, Indian Airlines is, progressively, restoring the capacity depending upon the traffic needs and subject to operational constraints.

Air Stations in Karnataka

2733. SHRI V. DHANJAYA KUMAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the AIR station is being set up at Madikiri in Kodagu district, Karnataka; and

(b) if so, by when the said station is likely to commence functioning?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO):

(a) and (b). Yes, Sir. The radio station is technically ready and it can be commissioned, once the minimum essential staff required for its operation and maintenance is in position.

Videsh Sanchar Nigam New complex at Calcutta

2734. SHRI TARIT BARAN TOPADAR: SHRI SANAI KUMAR MANDAL:

Will the Minister of COMMUNICATIONS be pleased to state: